

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3714
ANSWERED ON:27.04.2012
STUDY ON ALCOHOL RELATED DISEASES
Reddy Shri Modugula Venugopala

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has made/ conducted a detailed study/ report on the total revenue generated from alcohol sale across the country vis-a-vis the expenditure/ amount spent on treating various diseases caused by consumption of alcohol across the country;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to conduct such a detailed study so as to make a comparative assessment; and
- (d) if so, the details thereof and the steps proposed to be taken in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d): 'Health' is a State subject. Similarly, 'Alcohol' is a State subject, and, therefore, the subject of control of harm from alcohol also is a State subject. Further, the Department of Revenue, which is the nodal Ministry in respect of matters relating to Government revenues, has informed that as per the Entry 54 of the List II of Seventh Schedule of the Constitution of India, levy of sales tax on the sale of alcoholic liquor is a State Subject. Information regarding collection of tax revenue on sale of liquor is no maintained centrally.